

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/33/2016
NAME OF THE PETITIONER(S) : C.M. Rajendran & another
NAME OF THE RESPONDENT(S) : Kovai Call Taxi Private Limited & 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	S. Sathyaganesh	Counsel for R3	
	Ms. Ramakrishna Muralidharan G. Sivashankaran	Counsel for R1, 2, 4 to 6	
	S. Manoj Kumar (For B. Phaneendra)	counsel for petitioners	

ORDER

Shri S Manoj Kumar, representing counsel for petitioners present. Shri G Sivashankaran, counsel for R1, R2, R4 to R6 and Shri S Sathyaganesh, counsel for R3 are present. Counsel for petitioners prayed time for submitting final arguments. Time extended at request. Put up on **08.03.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)